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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 382/2020, I.A. 11179/2020 -Int. relief., I.A. 11180/2020 - O-40, R-1., I.A. 3939/2021 -O-7, R-11(A). D-1., I.A. 3960/2021 - O-7, R-11. D-4., I.A.3973/2021-O-7,R-11.D-13.,I.A.3975/2021 -O-12, R-6. D-15., I.A. 7972/2021 -Deletion of D-23., I.A. 9482/2021 - Deletion of D-26., I.A. 9502/2021 -Addl. doc. (P)., I.A. 9539/2021 - Deletion of D-25., I.A. 9540/2021 -Deletion of D-24., I.A. 10776/2021 -Ex. N. A. (D-21)., I.A. 12995/2021 -Amendment (P)., I.A. 15902/2021 -Discarding the Replies (D-1)., I.A. 17539/2021 - Discharge on b/o D-1,5 & 10., I.A. 12220/2022 -O-8, R-10 (P)., I.A. 15263/2022 -O-8, R-1 (D-4)., I.A. 5718/2023 -Int. relief., I.A. 5719/2023 -Addl. doc., I.A. 5722/2023 -O-6, R-17., I.A. 5730/2023 -Impleadment.

VERINDER SINGH

..... Plaintiff

Through: Mr.Rishabh Kapur, Adv.

versus

SITA CHAUDHRY & ORS.

..... Defendant

Through: Mr.Anunaya Mehta, Adv for D-1.

Mr.Akhil Sachar with Ms.Sunanda Tulsyan, Advs for D-4 & 9.

Mr.Ayush Jain with Mr.Tushar Thakur, Ms.Rhea Luthra, Mr.Yashovardhan, Mr.Aasish Pandey, proposed defendant-JMD Super Infratech Pvt. Ltd. Ms.Aishwarya N Hiremath, Adv for D-30.

Mr.Nikhil Singhvi with Mr.Shikhar Kishore, Mr.Bilal Ikram, Advs for D-13.

Ms.Fareha A Khan, Adv for D-15 & 19.

+ CS(OS) 589/2021, I.A. 15854/2021 -Addl. doc. (D-13)., I.A. 17537/2021 -Discharge on b/o Plaintiff., I.A. 336/2022 -O-39, R-2A (P). (12/11/2021)., I.A. 6557/2022 -O-39, R-2A (D-2)., I.A. 8262/2022 -Amendment., I.A. 8267/2022 -Int. relief., I.A. 6684/2023 -Addl. doc. (P)., I.A. 12543/2023 -O-1, R-10(2) proposed D-21.

SITA CHAUDHRY

..... Plaintiff

Through: Mr.Anunaya Mehta, Adv



versus

VERINDER SINGH & ORS.

..... Defendant

Through: Mr.Rishabh Kapur, Adv. for D-1.
Mr.Akhil Sachar with Ms.Sunanda Tulsyan, Advs
for D-4 & 9.

Mr.Nikhil Singhvi with Mr.Shikhar Kishore,
Mr.Bilal Ikram, Advs for D-13.

Mr.Ajit Sharma with Mr.Aditya Vikram Singh,
Advs for D-21.

Ms.Fareha A Khan, Adv for D-15 & 16.

Mr.Ayush Jain with Mr.Tushar Thakur, Ms.Rhea
Luthra, Mr.Yashovardhan, Mr.Aasish Pandey,
Advs for D-20.

CORAM:

HON'BLE MS. JUSTICE REKHA PALLI

ORDER

10.10.2023

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List on 19.12.2023.

REKHA PALLI, J

OCTOBER 10, 2023

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